Will the PRIME MINISTER be pleased to state:

(a) whether the Government has any proposal to open the space research and technology to private players;

(b) if so, the details thereof;

(c) whether the Government has ascertained the security problems that are likely to be arise in future; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND IN THE PRIME MINISTER’S OFFICE  
(DR. JITENDRA SINGH):

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(a) & (b)

Yes, Sir. Government has already taken several steps towards enhancing end-to-end participation of private players in space research and technology, with far-reaching reforms in space sector brought forth in 2020. In this regard, a single window agency –
Indian National Space Promotion and Authorization Centre [IN-SPACe], has been created to promote, handhold and authorize space activities by private players. Sharing of technical facilities and technological support from ISRO is also enabled through IN-SPACe.

(c) & (d)

IN-SPACe has been mandated to grant authorization for space activities, keeping in mind safety and security considerations.

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